

C. A. T. Bench, JAIPUR

Date of Order

Orders

27/11

Rejoinder
not
filed.
29/3

CASE NOT REACHED
PUTUP FOR HEARING
ON 2/4/1993



COURT MASTER

2/4/93

D.B. not formed put up
for hearing on 29/6/93

COURT MASTER

29.6.93

Present: None for the applicant.

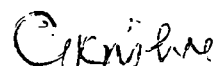
Sh. G. P. Soral, Counsel for respots. No. 1, 2 & 3.

Sh. J. K. Kaurshik, Counsel for respot No. 4.

The plaintiff/applicant has been
repeatedly absent on the last several
preceding ~~dates~~ dates.

The TA is, therefore, dismissed in
default for non-prosecution on the part of
the plaintiff/applicant.


(O. P. Sharma)
Administrative Member


Gopal Krishna
Member (Judicial)

Copy sent to the app.
~~copy~~ in vide 4753
date 21-7-93

Uy